

**Allocation of time [RAJYA SABHA] Government and
for Disposal of Other Business**

[Shri Man mohan Singh]

(56) Sree Anantha Grameena Bank,
Anantpur (A.P.).

(57) Hazaribag Kshetriya Gramin
Bank, Hazaribag (Bihar).

(58) Bikaner Kshetriya Gramin Bank,
Bikaner (Rajasthan).

(59) Buldana Gramin Bank, Buldana
(Maharashtra).

(60) Krishna Grameena Bank, Gul-
barga (Karnataka).

(61) Nimar Kshetriya Gramin Bank,
Khargone (M.P.) [Placed in Library
(1) to (61) See No. LT-5765/94.]

(62) Marathwada Gramin Bank,
Nanded (Maharashtra). [Placed in
Library. See No. LT-5826/94]

(63) Raebareli Kshetriya Gramin
Bank, Raebareli (U.P.).

(64) Etawah Kshetriya Gramin Bank,
Etawah (U.P.).

(65) Thar Aanchalik Gramin Bank,
Jodhpur (Rajasthan).

(66) Panchmahal Vadodara Gramin
Bank, Godhra (Gujarat).

(67) Malaprabha Grameena Bank,
Dharwad (Karnataka).

(68) Vaishali Kshetriya Gramin Bank,
Muzaffarpur (Bihar).

(69) Ellaquai Dehati Bank, Srinagar
(J&K). [Placed in Library 63 to 69]
See No. LT-5969/94 to 5975/94]

**ALLOCATION OF TIME FOR DISPO-
SAL OF GOVERNMENT AND OTHER
BUSINESS**

THE DEPUTY CHAIRMAN: I have
to inform Members that the Business
Advisory Committee at its meeting held
on Monday, the 13th June, 1994 allotted
time for Government Legislative and
other Business as follows:

Business	Time Allotted
1. Consideration and passing of the following Bills after they are passed by Lok Sabha :	
(a) The Prenatal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991.	2 Hrs.
(b) The Representation of the People (Seconu Amendment) Bill, 19 94	} 4 Hrs.
(c) The Constitution (Eighty-third Amendment) Bill, 1994.	} (To be discussed together)
2. Statutory Resolution seeking disapproval of the Manipur Municipalities Ordinance, 1994.	} To be disposed of without discussion.
3. Consideration and passing of the Manipur Municipalities Bill, 1994, after it is passed by Lok Sabha.	
4. Statutory Resolution seeking disapproval of the Punjab Municipal Corporation Law (Extension to Chandigarh) Ordinance, 1994.	} To be disposed of without discussion.
5. The Punjab Municipal Corporation Law (Extension to Chandigarh Bill 1994, after it is passed by Lok Sabha.	
6. Statutory Resolution seeking disapproval of the New Delhi Municipal Council Ordinance, 1994.	} To be disposed of without discussion.
7. The New Delhi Municipal Council Bill, 1994, after it is passed by Lok Sabha.	

The Committee recommended that the Constitution (Seventy-ninth Amendment) Bill, 1992 be referred to the Department-related Standing Committee on Human Resource Development for examination and report.

श्री संघ प्रिय गौतम : मैडम, मुझे आपत्ति है। चुनाव सुधार बिल के लिए समय कम है। इस पर दो दिन चर्चा होनी चाहिए। हम यह आपत्ति है।... (व्यवधान)...

THE DEPUTY CHAIRMAN: It is not my decision... (Interruptions)...

It is not my decision. (Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI S KANDER BAKHT): It may not be your decision but some Members could not be present at the BAC meeting. This sort of a decision can't be taken.

... (Interruptions) ...

THE DEPUTY CHAIRMAN: Please sit down. One person at a time, please. If you have any objection, Mathur Saheb, please address the Chair.

श्रीमती सुवमा स्वराज (हरियाणा) : उन्होंने जो रिपोर्ट रखी है उस पर हाउस को मत देने का अधिकार है।... (व्यवधान)

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश) : यह तो मान लिया कि चुनाव के बारे में आप लोग ढीले हो गये हैं।... (व्यवधान) मैं आपके माध्यम से पूछना चाहूंगा कि यह कैसे निर्णय कर लिया गया कि विद आउट डिस्कशन होगा।... (व्यवधान)

SHRI JAGDISH PRASAD MATHUR: How can they do it?

प्रो० विजय कुमार मल्होत्रा (दिल्ली) : डेमोक्रेसी का मर डर कर रहे हैं। (व्यवधान)

उपसभापति : माथुर जी आप किस के साथ झगड़ा कर रहे हैं। आप बैठियेगा। (व्यवधान)

Just a minute. Please sit down. Please sit down. Please, please take your seat. This is the decision of the

Business Advisory Committee. You can raise it with the Chairman. It was presided over by the Chairman and attended by Members. (Interruptions)

श्री उत्पल प्रकाश मालवीय (उत्तर प्रदेश) : जो कंस्टिट्यूशन अमेन्डमेंट का जिक्र किया गया है यह तो अभी लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जिसका फैसला बिजनेस एडवाइजरी कमेटी ने लिया है यह अभी लोक सभा में इंट्रोड्यूस ही नहीं हुआ है। जो लोक सभा में इंट्रोड्यूस नहीं हुआ है उस सिलसिले में बिजनेस एडवाइजरी कमेटी कैसे डिस्जिन ले सकती है ? (व्यवधान)

श्री दिग्विजय मिश्र (बिहार) : इंट्रोड्यूस होगा या नहीं इसी पर अभी सवाल खड़ा है। (व्यवधान)

प्रो० विजय कुमार मल्होत्रा : पूरी की पूरी नोमिनेटड बाडी होगी उसके ऊपर कइते हैं बिना डिस्कशन पास कर दिया जाए। (व्यवधान)

THE DEPUTY CHAIRMAN: Can we be a little more organised? What ever objection you have on different subject, can you speak on at a time because then I can understand your objections?... (Interruptions).

Just one minute, please. One minute. Please sit down. Yes, I will allow you.

This matter could be raised with the Chairman because the Committee I am only announcing it... (Interruptions). I am only announcing it... (Interruptions).

SHRI SATYA PRAKASH MALAVIYA: You have announced it in the House.

THE DEPUTY CHAIRMAN: Malaviyaji, there is no need to be so angry. You can say this with a smile... (Interruptions)

श्री सत्य प्रकाश मालवीय : मेरा निवेदन है कि हाउस में जो आपने अभी घोषणा की है उस पर मेरी वैधानिक आपत्ति है (व्यवधान)

श्री तिकन्दर बख्त : मैं यह कहना चाहता हूँ कि कल बिजनेस एडवाइजर कमेटी में हाजिरी पूरी नहीं थी। (व्यवधान)

شری سیکندر بخت : میں یہ کہنا چاہتا ہوں
کہ کل بزنس ایڈوائزر کمیٹی میں حاضری پوری
نہیں تھی "مداخلت"

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): It is your fault:

LEADER OF OPPOSITION (SHRI SIKANDER BAKHT): Just a minute, It is not the fault of the House.... (Interruptions)

You cannot take the whole House for granted, मैं यह कहना चाहता हूँ कि मैं इन साहिबों से बात नहीं कर रहा हूँ। मैं सिर्फ यह कहना चाहता हूँ कि सदर साहिब इस किस्म के फैसले को मंजूर नहीं किया, जा सकता। यह बिल्कुल एकतरफा है। इसके कोई माते नहीं हैं। (व्यवधान)

میں یہ کہنا چاہتا ہوں کہ میں ان صاحبہ سے
بات نہیں کر رہا ہوں۔ میں صرف یہ کہنا چاہتا
ہوں کہ صدر صاحبہ۔ اس قسم کے فیصلے کو منظور
نہیں کیا جاسکتا۔ یہ بالکل ایک طرفہ ہے اس کے
کوئی معنی نہیں ہیں۔... "مداخلت"

The DEPUTY CHAIRMAN: The House is supreme ... (Interruptions). The Business Advisory Committee is a part of the House for conducting the business.

श्री दिवजय सिंह : कैसे बिजनेस एडवाइजर कमेटी ने फैसला ले लिया जब कि किसी भी हाउस में इंट्रोड्यूस नहीं हुआ है। (व्यवधान)

उपसभापति : एक मिनट बैठिए। (व्यवधान)

If the entire House does not agree with it (you can give your views, whatever you want.

प्रो० विजय कुमार मल्होत्रा : नई दिल्ली म्युनिसिपलटीज का आर्डिनंस का बिल है, इतना बड़ा बिल है और उस पर 200 क्लोजेज हैं और आप कह रही है कि बिना डिस्कशन पास करा देंगे। (व्यवधान) हाउस को प्रीरोग नहीं किया गया फिर भी नई दिल्ली म्युनिसिपल कमेटी के बारे में आर्डिनंस निकाल दिया गया। (व्यवधान)

THE DEPUTY CHAIRMAN: There is no point in it. Whatever you want, whatever the House wants will be taken into consideration. There is no point in having any more discussion on it. That is all... (Interruptions).

श्री अजित जोगी : (मध्य प्रदेश) : बी.ए.सी. की डेल्गिगेशन पर यहां चर्चा नहीं होती है। (व्यवधान)

THE DEPUTY CHAIRMAN: I have identified Mrs. Jayanthi Natarajan.

SHRIMATI JAYANTHI NATARAJAN: The Chairman was presiding over the Business Advisory Committee meeting.

श्री एन.एस. ग्रहलुवालिया : (बिहार) यह नई परम्परा शुरू हो रही है। चेयरमैन साहब के कमरे में कोई फैसला होता है बिजनेस के बारे में तो उस पर चर्चा कभी सदन में नहीं हुई है। (व्यवधान)

SHRI SIKANDER BAKHT: I am sorry. Those who were present should have been careful enough not to take such a decision.

श्री एस. एत. अहलुवालिया : आपके लोग भी उसमें थे। (व्यवधान)

श्री तिकन्दर बख्त : कोई नहीं था। (व्यवधान) सारा एटीट्यूड ही अफसोसनाक है। (व्यवधान)

شری سکندر بخت : کوئی نہیں تھا۔
”مداخلت“ سارا ایٹی ٹیوڈ ہی افسوسناک
ہے۔ ”مداخلت“

श्री दिग्विजय सिंह : यह गलत बात है। (व्यवधान)

उपसभापति : आप लोग बैठ जाइये। (व्यवधान)

I have identified Salve Sahib. Please sit down. I am not allowing you, please, I have given my ruling. The Chairman has no objection. If you want to have a discussion you can have it, but it was decided...

श्री जगदीश प्रसाद माथुर : हम जानना चाहते हैं गवर्नमेंट से... (व्यवधान)

उपसभापति : बैठ जाइये, गवर्नमेंट का क्या ताल्लुक है ? (व्यवधान)

श्री जगदीश प्रसाद माथुर : गवर्नमेंट का ताल्लुक है (व्यवधान)

उपसभापति : बैठ जाइये न सुषमा जी (व्यवधान)

श्री तिकन्दर बख्त सदर साहेबा पूरी पार्लियामेंटरी एक्टीविटीज की क्लिंग पार्टी ने मजाक बना दिया है (व्यवधान)

شری سکندر بخت : صدر صاحبہ پوری پارلیمنٹری ایکٹیوٹیز کورولنگ پارٹی نے مذاق بنادیا ہے..... ”مداخلت“.....

श्री दिग्विजय सिंह : महोदया... (व्यवधान)

उपसभापति : यही तो अफसोस की बात है कि लोग बगैर इजाजत के बोलते हैं (व्यवधान) बैठ जाइये।

THE MINISTER OF POWER (SHRI N. K. P. SALVE): Madam, after your categorical and unequivocal ruling, I am unable to understand the indignation of the hon. Leader of the Opposition. (Interruptions) Madam, you have stated in unequivocal terms that whatever may be the decision of the Committee inside, it is ultimately the consensus of the House which will determine the procedure. So where is the warrant for indignation and shouting? (Interruptions). This is what you have stated in unequivocal terms. Madam, have you not stated the House is supreme? So, where is the warrant for all this indignation?

SHRI SIKANDER BAKHT: While the House was in session, in order to issue the Ordinance, it was prorogued. And now this is the way they are treating the Ordinance. They do not want even to discuss it. This is the strange attitude of the Government. (Interruptions)

THE DEPUTY CHAIRMAN: Till Mr. Salve finishes his words and sits down, I am not allowing anybody. I will allow you Agarwal Ji, but not now. Have some consideration for other Members also.

SHRI N. K. P. SALVE: Madam, this is not the first time when there was a disagreement on a decision taken by the Business Advisory Committee and the House actually modified it. There is hardly any warrant for this kind of indignation, this kind of fraying of tempers over a matter which you have so clearly ruled out. Ultimately the House

[Shri N.K.P. Salve].

will decide it. Secondly, you have made it clear that the wish of one party is not the wish of the House. ... (Interruptions).

श्री सिक्कर बख्त : सदर सहित,
साल्वे साहब की बात मुझे तमनी है।
(व्यवधान)

شری سکندر بخت : صدر صاحبہ -
ساہو صاحب کی بات مجھے تسلیم ہے۔
... "مداخلت" ...

SHRI N. K. P. SALVE: I have not yet completed. Let me complete. (Interruptions) Please sit down. You have only come three days ago into the House.

THE DEPUTY CHAIRMAN: I have allowed him.

SHRI K. R. MALKANI (Delhi): This is too much.

THE DEPUTY CHAIRMAN: What do you mean by that? Sit down. If anybody speaks without my permission; I am going to name those people.

यह कोई तरीका नहीं।

श्री श्री. पी. कोहली : (दिल्ली) हम आपसे परमिशन लेना चाहते हैं, हम बार बार हाथ उठा रहे हैं (व्यवधान)

THE DEPUTY CHAIRMAN: I will give you time, but not when somebody is speaking.

श्री श्री. पी. कोहली : हम आपसे परमिशन लेना चाहते हैं (व्यवधान)

THE DEPUTY CHAIRMAN: Please sit down. Do not argue with me; but take your seat. If you irritate me; I will not allow you. Sit down. This is not the way. You people have come to this House to respect the Chair and

he is speaking; how can you just get up?

SHRI N. K. P. SALVE: Madam; I have spent 16 years in this House. I am very well conversant with the traditions of this House. In this House, times without number, the decision taken by the Business Advisory Committee has been modified not at the behest and the calling of one party but by a consensus of the House. That is precisely what you have ruled out. That is precisely your ruling. If that be your ruling I respectfully submit that the Leader of the Opposition; Shri Sikander Bakht and his colleagues not feel indignant about it, should not fray tempers about it. The House will decide whether it wants to pass the Bill with discussion or without discussion. The hon. Member; Prof. Malhotra says it consists of 200 clauses. I may tell him; we have passed Bills in the past which have less number of clauses we have passed Bills which have more clauses; without discussion. That is the tradition of the House.

उपसभापति बैठिए.. (व्यवधान)

I am not allowing; baithiye.

श्री सिक्कर बख्त : खत्म तो करवाइये

شری سکندر بخت : ختم تو کروائیے

उपसभापति : खत्म सभी करेंगे। आप लोग बगैर पूछे खड़े होते हैं... (व्यवधान)

I have allowed him. It is for me to decide when he should conclude, I am in the Chair, I will decide when he should conclude. I am in the Chair, I will decide when somebody should speak and when somebody should not speak. Please sit down. Don't challenge that atleast.

SHRI N. K. P. SALVE: Madam; I want to add one more sentence and it

is done. Even Constitutional Amendment Bill have been passed without discussion.

PROF. VIJAY KUMAR MALHOTRA: If it is unanimous.

THE DEPUTY CHAIRMAN: Mrs. Alva, do you have to say anything?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, may I clarify the position?

SHRI SIKANDER BAKHT: Has
Mr Salve finished?

THE DEPUTY CHAIRMAN: Yes, he has finished. Mrs. Alva was present in the meeting and she has a right to speak Boliye.

SHRI SIKANDER BAKHT: You said that after Mr. Salve, you will allow one Member from my side.

इसके क्या माने हुए। सदर साहिब
यह बिल्कल गलत तरीका है।

اس کے کیا معنی ہوتے۔ صدرِ مباحثہ یہ
بالکل غلط طریقہ ہے۔

get agitated... (Interruptions) ... Mrs. Alva was present in the meeting. She is the Minister for Parliamentary Affairs. You must know that it is her job to clarify the position.

SHRI SIKANDER BAKHT: Then, you will allow somebody else from the other side. This is not fair at all.

उपसमापति : मेरे साथ क्या झगड़ा कर रहे हैं। आपको जिनसे झगड़ा करना है उनसे कहिए।

Why are you arguing with me?
Please keep quiet.

SHRIMATI MARGARET ALVA:
Madam, the Leader of the Opposition is very much agitated, I want to point out that yesterday at 4 o'clock when the

BAC meeting was to take place, all of us were here in this House because of the differences which were going on on the floor of the House. We were busy here, I must admit that even I was not able to attend the BAC meeting.

SHRI SATYA PRAKASH MALAVIYA: Mrs. Alva was not present in the meeting.

SHRIMATI MARGARET ALVA:
Let me finish.
you not in the meeting?

THE DEPUTY CHAIRMAN: Were you not in the meeting?

SHRIMATI MARGARET ALVA:
That is why I had apologised and had come back. After that the Leader of the House when there. All I am saying is that we do not want to shut out any discussion. If they want a discussion we are prepared for a discussion. If the Chairman decides we can go ahead with a discussion.

THE DEPUT YCHAIRMAN: Now, that matter is over.

श्री ठिक डर बख्त : सच्चा साहिब,
मुझे एक बात कहनी है। मैं चाहता यह
कहना चाहता हूँ कि बिजिनेस एडवाइजरी
कमेटी के फैसलों पर यह हाउस अमल
करता रहा है। सवाल इस गवर्नमेंट के एट-
टयूड का है... (व्यवधान) आप बैठिये।
क्यों आपकी तबियत खराब है... (व्यवधान)

... ”مدخلت“

श्रीमती माटेट आल्वा : यह आप क्या
बोल रहे हैं ... (व्यवधान)

श्री सिकन्दर बख्त : मैंने क्या बोला ?
मैंने तो अभी कुछ बोला नहीं है। मैं तो
बोली यह कहना चाहता हूँ कि इन
आर्डिनेंसेज को लाने के लिए निहायत
नामुनासिब हरकत की गई है। हाउस
सेशन में था, प्रीरोगिंग हुई। उसके बाद
ये आर्डिनेंसेज लाए। बिजिनेस एडवाइजरी
कमेटी में गवर्नमेंट का एटीट्यूड क्या था
कि किस तरीके से इन आर्डिनेंसेज पर
बहस को स्कटल किया जाए। एतराज
हमारा यह है। यहाँ साल्वे साहब जो बात
कर रहे हैं, बिजिनेस एडवाइजरी कमेटी का
सवाल नहीं है। सवाल यह है कि हिन्दुस्तान
की इस पार्लियामेंट के कन्वेंशंस और पार्लिया-
मेंटरी एक्टिविटीज के बारे में इस सरकार
का एटीट्यूड क्या है। हमारा एतराज उससे
है कि आप इतने इमपोर्टेंट आर्डिनेंसेज के
संबंध में बिल लाते हैं और उनपर बहस
को स्कटल करने की कोशिश करते हैं।
हमारा एतराज उम पर है।

طریقہ ہے ان آرڈی نیٹس پر بحث کو کھول
کیا جائے۔ اعتراض ہمارا یہ ہے سپریم کورٹ
جی بات کہہ رہے تھے۔ ہائوس اینڈ ڈسٹرکٹ
کمیٹی کا سوال نہیں ہے۔ وال یہ ہے کہ ہائوس
کی اس پارلیمنٹ کے کنونشنس اور پارلیمنٹری
ایکٹیوٹیز کے بارے میں اس سرکار کا کارٹائی ٹیوڈ
کیا ہے۔ ہمارا اعتراض اس سے ہے کہ آپ
اتنے امپارٹنٹ آرڈی نیٹس کے بارے میں بل لاتے
ہیں اور ان پر بحث کو اسکل کرنے کی کوشش
کرتے ہیں۔ ہمارا اعتراض اس پر ہے۔

شری سکندر بخت : میں نے کیا بولا۔ میں
نے تو ابھی کچھ بولا نہیں ہے۔ میں تو خالی یہ
کہنا چاہتا ہوں کہ ان آرڈی نیٹس کو لانے کے لیے
نہایت نامناسب حرکت کی گئی ہے۔ ہاؤس
سیشن میں تھا۔ پروردگار کی ہوتی اس کے
بعد یہ آرڈی نیٹس لائے۔ ہائوس اور ڈسٹرکٹ
کمیٹی میں کورنشن ہے، ایسی ٹیوڈ کیا تھی کہ کس

پرو. بیجیو کمار ملھووا : سب سے
ہیرانی کی بات ہے کہ
what they did there?

THE DEPUTY CHAIRMAN: No more
discussion on that (Interruptions).

श्रीमती सुषमा वराज : इसका मतलब
है हमारी एवसेम का फागदा उठा लिये..
(व्यवधान)

SHRIMATI JAYANTHI NATARA-
JAN: The division was at 5 o'clock.

SHRI SIKANDER BAKHT: It is a
miserable attitude of the Government.
(Interruptions)

श्रीमती सुषमा वराज : आप न्याय
नहीं करेंगे। (व्यवधान)

THE DEPUTY CHAIRMAN: I am
not allowing anything. That mat-
ter is closed after my ruling.

श्रीमती सुषमा वराज :*

उपसभापति : जो कोई बोल रहा है रेकार्ड पर नहीं जा रहा है ।

We will now take up the clarifications on the statement by the Minister of Food.
... (Interruptions).

श्री दिग्विजय सिंह : जीरो आवर में बोल ने केलिये हम लोगों को इजाजत मिली थी । (व्यवधान)

THE DEPUTY CHAIRMAN: I want to ask the House.

श्रीमती सुषमा वराज :*

THE DEPUTY CHAIRMAN: Mrs. Sushma Swaraj, will you please keep quiet?

श्रीमती सुषमा वराज : मैडम, हमें मालूम है कि संख्या के बल पर यह बिल पास तो होना ही है, लेकिन कोई बोलने की इजाजत नहीं देगा ... (व्यवधान) मांगे और होने भी नहीं देंगे । (व्यवधान) ...

THE DEPUTY CHAIRMAN: I am not allowing her

श्री संव प्रिय गौतम :*

THE DEPUTY CHAIRMAN: Nothing is going on record. I am not allowing anything (Interruptions) Mr. Ramachandran, you don't have to get up every time. It is not necessary that you should get up every time. Please do not laugh. If you cannot restrain yourself, you stop in the lobby but do not disturb the House. I am trying to bring order in the House. Please keep quite. (Interruption). Do not make comments. Please sit down.

That matter is over. I want to take the sense of the House whether we should take up the clarifications on the statement of the Minister of Food or the Zero Hour matters. It is, for the House to decide.

*Not recorded.

श्री दिग्विजय सिंह : मैडम, चेयरमैन साहब से इजाजत मिली है, वह तो बोलने दीजिये ।

उपसभापति : एक मिनट बैठिये ।... (व्यवधान)

Yesterday, it was decided in the House and in the meeting which took place in my Chamber on the request of the Leader of the House and I announced from here that the decision was that soon after the Question Hour, the discussion on the clarification or the statement of the Minister of Food would take Place. That is the thing. Now if the House wants to overrule its own decision which was announced by the Chair, it is for the House. The House is supreme.

SHRI JAGESH DESAI (Maharashtra): Madam, I have a point of order. That means that after the Question Hour there should not be any Government business. But the Zero Hour has to be there.

THE DEPUTY CHAIRMAN: It is not your decision. Let the House decide (Interruption). If you want the other things, I will take them up. Or, if you want the Zero Hour. ... (Interruptions).

श्री सिकन्दर बख्त : जीरो आवर के बाद क्लैरिफिकेशन ले लीजिए ।

THE DEPUTY CHAIRMAN: All right. I will take up the Zero Hour. It is for the House to decide.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, may I suggest this? Since we discussed it yesterday also, let us have the Zero Hour. But after the Zero Hour, let us decide to take up the discussion on sugar. Otherwise... (Interruptions).

THE DEPUTY CHAIRMAN: Clarifications. I have got many names. There are 26 names. ... (Interruptions)

श्री चतुरानन मिश्र (बिहार): यानी प्रचार मंत्री आर्येण क्लैरिफिकेन होगा नहीं।

उपसभापति : प्रचार मंत्री नहीं, जिसने स्टेटमेंट किया है वह बैठे है। प्रचार मंत्री का कुछ नहीं (व्यवधान)

The Minister who made the statement is sitting here for clarifications. On your request, I am taking up the Zero Hour. Shrimati Jayanthi Natarajan. (Interruptions). I will go according to the list.

SHRI S. JAIPAL REDDY: My point of submission is that the understanding yesterday was that it 'would' be something more than clarifications because the issue. (Interruptions).

उपसभापति : यह तो होने दीजिए।

REFERENCES

Successful launching of prithvi

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Madam I would like to congratulate the nation on the magnificent achievement of the successful launch of the Prithvi. I would like to offer special congratulations to the Prime Minister, Shri P. V. Narasimha Rao... Who withstood a tremendous external pressure and also a much ill-informed criticism internally in order to forge ahead with this spectacular achievement. Madam, this is a moment of pride for all Indians because our scientists has proved that they are second to none in the world and technologically, India is in the forefront, on the cutting edge and India is the leader in all kinds of matters relating to technology. Madam, the Prithvi missile has proved that the Indian scientific community is the leader in its field because the Prithvi is now admitted all over the world, even by the western security analysts, to be far superior to the U.S. Patriot, to the Israeli

Arrow and to the Russian Seud, and it is one of the prime pieces of national technology. I feel, Madam, that all of us should offer our congratulations to the scientists and the team led by Prof. Abdul Kalam who has made this possible and made it a very proud day for India and all Indians. Madam, on 28th February, 1988 when, for the first time, in India the Prithvi was experimentally launched, nobody in the world ever thought that India could totally, indigenously manufacture the Prithvi and launched it. And, Madam, after several years of hard work from 1988 to date now we have proved that we are indigenously manufacturing a magnificent piece of equipment like the Prithvi which will be absolutely vital to our nation's sovereignty and security and, therefore, constitutes a matter of national pride.

Madam, we offer our congratulations to all the scientists who have made this possible. Thank you, Madam.

SHRI SURESH KALMADI (Maharashtra): Madam, the whole House congratulate the scientists.

श्री किन्दर बडन : हम अपने आपको वाबस्ता करते हैं जयन्ती नटराजन जी के साथ।

شری سکندر بخت : ہم اپنے آپ کو وابستہ کرتے ہیں شری نٹراجن جی کے ساتھ۔

उपसभापति : एटिन्स कमी तो वाबस्ता किया आपने। आपकी नाबाबस्ता तहरीक खत्म हुई इस बात से

श्री किन्दर बडन : दो बातें थीं। एक तो बहुत अच्छी बात की और दूसरे किस मंह से निकली इसलिये याद है।

شری سکندر بخت : دو باتیں تھیں۔ ایک تو بہت اچھی بات کہی اور دوسرے کس منہ سے نکلی اس لئے یاد ہے۔